

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. (IB)-39(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

NAME OF THE COMPANY : M/S.

Unigreen Global Pvt. Ltd. Co.

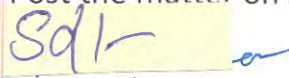
SECTION OF THE COMPANIES ACT: U/S 10 of Insolvency and Bankruptcy Code 2016

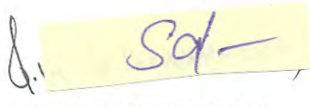
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1	ANANT GAUTAM For ADV SARTAS SINGH	Adv	PUNJAB NATIONAL BANK	
1	P. NAGESH	ADVOCATE	<u>FOR</u> APPLICANT	
2.	DHRUV GUPTA			

Learned counsel for the petitioner as well as learned counsel for Punjab National Bank being a financial creditor is also present. The financial creditor seeks time to file objection to the petition which has been filed. A week's time is granted for the same.

Post the matter on 24.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017